

THE 23/4/23

**O/o THE PRINCIPAL DISTRICT & SESSIONS JUDGE (EAST)  
KARKARDOOMA COURTS, DELHI**




**Subject: Circular regarding induction training programme for ePrison Software.**

Pursuant to directions of Ld. Chairman, IT & Digitization/Centralized Computer Committee, staff of all Ld. Magisterial Courts shall upload the bail order in NIC Forms of each districts and shall be sent through ePrison Software to concerned Authority by concerned office of Ld. CMM. The ePrison Software is going to implement very soon in all districts. All concerned staff posted in the Courts of Ld. MMs as well as in the office of Ld. CMM of East, North-East and Shahdara Districts, KKD Courts, Delhi are needed to aware about its implementation and use of ePrison Software.

Keeping in view of the above, Computer Branch, Karkardooma Courts, Delhi is conducting a training session for all the staff posted in Ld. Magisterial Courts as well as in the office of Ld. CMM of East, North-East and Shahdara Districts, KKD Courts Delhi on 18-04-2023 from 4:00 pm to 5:00 pm in Training Room, 3rd Floor, Karkardooma Courts, Delhi. The training schedule is as under :-

Date	Officials	Time
18-04-2023	Sr. P.As. posted in Ld. MMs Courts, East, North-East and Shahdara District.	4.00 p.m. to 4:10 p.m.
18-04-2023	P.As. posted in Ld. MMs Courts, East, North-East and Shahdara District.	4.11 p.m. to 4:20 p.m.
18-04-2023	Reader's posted in Ld. MMs Courts, East, North-East and Shahdara District.	4.21 p.m. to 4:30 p.m.
18-04-2023	Ahlmad posted in Ld. MMs Courts, East District, North-East and Shahdara District.	4.31 p.m. to 4:40 p.m.
18-04-2023	Asstt. Ahlmad posted in Ld. MMs Courts, East, North-East and Shahdara District.	4.41 p.m. to 4:50 p.m.
18-04-2023	Staff posted in office of Ld. CMMs, East, North-East and Shahdara District.	4.51 p.m. to 5:00 p.m.

All the concerned officials are hereby directed to attend the said training positively. Non compliance shall be viewed seriously.

  
(Rajesh Kumar)


ADJ-03/Officer In-Charge Computers  
Karkardooma Courts, Delhi

No. 3709-3716/Comp. Sec./KKD/2023/Delhi

Dated 18/4/2023

**Copy forwarded for information and necessary action to:**

1. Ld. Pr. District & Sessions Judge, East, North-East and Shahdara Districts, Karkardooma Courts Complex.
2. Ld. Chairman, Centralized Computer Committee, THC, Delhi.
3. Ld. Additional Officer Incharge of Computer Branch, KKD Courts, Delhi.
4. Ld. Nodal Officers, East, North-East and Shahdara Districts, Karkardooma Courts Complex.
5. Ld. CMM/ACMM/MM, East North-East, Shahdara District.
6. Sr. AO (Judl.), R&I Branch, East, North-East and Shahdara Districts, for circulation.
7. Office of Ld. CMM, East, North East, Shahdara, District.
8. Guard File.

  
18/4/23  
ADJ/OIC-Computers  
Karkardooma Courts, Delhi